

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.38
I.A.(Dis) No.02/2024 in
C.P. (IB) No.192/BB/2020

IN THE MATTER OF:

M/s. Gangamma Industries ... Petitioner
Vs.
M/s. Aethon Energy LLP. ... Respondents

Order under Section 9 of IBC, 2016

Order delivered on 29.04.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Shri Srivatsa Rao

ORDER

I.A.(Dis) No.02/2024:

1. Heard the Ld. Counsel for the Applicant/Liquidator
2. Ld. Counsel for the Applicant/Liquidator seeks time to file brief synopsis.
Therefore, two weeks' time is granted for filing the same, after duly serving the copy on the other side.
3. List the IA along with the CP on **11.06.2024**.

-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

-Sd-
(K. BISWAL)
MEMBER (JUDICIAL)

Anishma